

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
WESTERN ZONE BENCH, PUNE**

(By Video Conferencing)

Original Application No. 57/2022(WZ)



Mahesh Kashinath Ranawade --- Applicant(s)

Versus

The State of Maharashtra & Ors. --- Respondent(s)

**Additional-Affidavit on behalf of Joint Committee constituted as per Order dated 16/1/2023 by Maharashtra Pollution Control Board i.e. Respondent No. 4**

I, Nitin Shinde, Age- 56 years, Occupation – Service, the Sub-Regional Officer of Maharashtra Pollution Control Board at Pune – II, having my office address at 2<sup>nd</sup> Floor, Jog Center, Wakdewadi, Pune – 411003 do hereby state on solemn affirmation as under –

- 1) I say and submit that on behalf of Joint committee I am filing this additional affidavit.
- 2) I say and submit that in compliance of the Order dated 16/1/2023 passed by this Hon'ble Tribunal, Joint committee of CPCB, MPCB and the Irrigation Department, Pune has submitted Joint committee report on 13/4/2023 before this Hon'ble Tribunal.

3) I say and submit that the Irrigation Department, Pune has submitted maps with title as 'Detailed Block Contour Survey Map of Mula River Village : Chande, Nande, Maan, Hinjewadi and Mhalunge' are enclosed herewith as **Annexure – I**.

4) I humbly request this Hon'ble Tribunal that these maps be read along with the Joint Committee Report filed on 13/4/2023.

Solemnly affirmed on this **17 APR 2023** day of April, 2023 at Pune.

I know the affiant.

For and On behalf of  
Joint Committee

*Nitin Shinde*  
17/4/23  
(Nitin Shinde)  
Sub-Regional Officer,  
Maharashtra Pollution  
Control Board at Pune-II

ADVOCATE



**BEFORE ME**

*Mangala N. Wakhare*  
**MANGALA N. WAKHARE  
ADVOCATE & NOTARY  
GOVERNMENT OF INDIA**

**17 APR 2023**





